

a Central Ports authority on the lines of the International Airports Authority of India;

(d) if so, whether a detailed study of the legal, administrative and financial implications of the above proposal was undertaken;

(e) if so, the outcome thereof;

(f) whether Government propose to run major ports like commercial and result oriented units; and

(g) if so, the steps being taken in that direction?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) The recommendations mainly relate to Port Organisation and Administration, Financial Management, Costing and pricing of port services, industrial relations and productivity, development and modernisation, port operation and multimodal network and infrastructure.

(c) The National Transport Policy Committee recommended the setting up of Central Port Authority which could be charged with the overall planning of port development in the Country.

(d) and (e). The different aspects have been studied as a result of which various issues have been clarified.

(f) and (g). Major Ports are already running as service oriented units running on Commercial principles with emphasis on improvement in productivity and reduction in costs.

Closure of Four Units of Hindustan Fertilizer Corporation Limited

132. SHRI V. TULSIRAM:
SHRIMATI BASAVARAJESWARI:
SHRI V. SOBHANADRESSWARA
RAO:
DR. B.L. SHAILESH:
SHRI PURNA CHANDRA MALIK:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have decided to shut down all the four units of the public sector Hindustan Fertilizer Corporation;

(b) if so, the reasons therefor;

(c) the accumulated loss suffered by the Hindustan Fertilizer Corporation due to frequent interruptions of fertilizer production;

(d) whether any foreign consultants were specially appointed to revamp these units;

(e) if so, their recommendations/observations to rehabilitate these units fully and the estimated capital outlay involved thereon; and

(f) the steps Government propose to take in the matter and eradicate the ills that are plaguing these units for the past several years?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) and (b). No, Sir, no such decision has been taken.

(c) The total accumulated loss suffered by Hindustan Fertilizer Corporation (HFC) as on 31.3.1988 is Rs, 623.32 crores.

(d) M/s. Haldor Topsoe were appointed as consultants for an end-to-end survey of the 4 units of Namrup-I & II, Durgapur and Barauni. Namrup-III which was commissioned on 1.10.1987 was not included in the scope of the end to end survey.

(e) The consultants in their report have recommended rehabilitation of these units, in three stages, at an estimated cost of Rs. 486.39 crores.

(f) With a view to avoiding production loss on account of power cuts/failures, captive power plants at Durgapur and Namrup have been installed, while at Barauni it is under installation. The recommendations of the consultants for the rehabilitation of these units are being processed for a decision.